

(b) and (c). Such demands have been received occasionally. However, Kendriya Vidyalayas follow a uniform pattern in the schools all over the country and therefore introducing new subjects would be feasible only if the need is felt in different parts of the country for a fairly large number of Kendriya Vidyalayas.

Committee to Study Service Conditions of Nurses

1578. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a committee has been set up by Union Government to study the conditions of service, status and allied matters pertaining to Nurses and the Nursing profession;

(b) if so, the terms of reference of the committee;

(c) whether the committee has since submitted its report;

(d) if so, major recommendations of the committee; and

(e) if not, when committee is expected to submit its report?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) Yes.

(b) The terms of the reference of the Committee are as follows:-

(i) To look into the existing working conditions of nurses with particular reference to the states of the nursing care services, both in the rural and urban areas.

(ii) To study and recommend the staffing norms necessary for providing adequate nursing personnel required to give the best possible care, both in the hospitals and community.

(iii) To look into the training of all categories and level of nursing midwifery personnel to meet the nursing manpower needs at all levels of health services and education.

(iv) To study and clarify the role of nursing personnel in the health care delivery system including their interrelation with other members of the Health team at every level of health services management.

(v) To examine the need for organisation of the nursing services at the National, State, District and lower levels with particular reference to the need for planning and implementation of comprehensive nursing care services within the overall health care system of the country at the respective levels.

(vi) To look into all other aspects which the Committee may consider relevant with reference to their terms of reference, and

(vii) While considering the various issues under the above terms of reference, the Committee will hold consultation with the State Governments.

(c) to (e). The Committee has not submitted its report and it will be taking some time to submit its report.

Passenger Amenities

1579. SHRI ZAINAL ABEDIN:
SHRI GADADHAR SAHA:
SHRI R.P. DAS:

Will the Minister of RAILWAYS pleased to state:

(a) the zone-wise break-up of amount allocated for passenger amenities by the Railways for the year 1988-89;

(b) the details of projects/programmes completed in West Bengal under this scheme;

(c) the amount spent for the modernisation of railway stations in West Bengal during the last three years, year-wise; and

(d) the amount to be allocated for this purpose during 1988-89?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Restoration of Passenger Trains Between Jalandhar City and Hoshiarpur

1580. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether any decision regarding the restoration of the passenger trains plying between Jalandhar City and Hoshiarpur leaving Jalandhar at 5.20 A.M. for Hoshiarpur and the other leaving Hoshiarpur for Jalandhar City at 7.25 P.M. has been taken;

(b) if so, the details thereof; and

(c) if not, the likely date by which the trains are likely to be restored in view of the persistent demand of the people of Himachal Pradesh and Northern Punjab and also in view of the approach of spring and summer season?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) In view of the prevailing conditions no likely date has been fixed.

Loss of DTC Vis-A-Vis other State Road Transport Corporations

1581. SHRI SURESH KURUP: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether among the State Road Transport Corporations, the loss incurred by the Delhi Transport Corporation is much higher than any other Corporation;

(b) if so, the reasons therefore; and

(c) the steps taken by Government to reduce the losses?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) The Delhi Transport Corporation's working is comparable only with other similar Metropolitan City Transport of Bombay and Madras. Losses per Km. in respect of Delhi Transport Corporation, BEST and Pallavan are paise 219, 161 and 34 respectively.

(b) and (c). The reason for higher loss by Delhi Transport Corporation is due to its lower per Km. passenger fare as compared to in Bombay and Madras.

The fare structure of DTC was revised during February, 1986 to cover a portion of its working losses. To reduce its interest burden, the capital base of DTC was also restructured recently. Some of the other measures to reduce losses in DTC being taken are replacement of overaged buses, development of infrastructural facilities, prescription of norms and targets for various performance parameters, speedy repair/maintenance, economy in fuel consumption